

Sixteenth Lok Sabha

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Title: Introduction of the Protection of Women from Domestic Violence (Amendment) Bill, 2018 (Amendment of section 5, etc.).

SHRI B. VINOD KUMAR (KARIMNAGAR): Sir, I beg to move for leave to introduce a Bill to amend the Protection of Women from Domestic Violence Act, 2005.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill to amend the Protection of Women from Domestic Violence Act, 2005.”

The motion was adopted.

SHRI B. VINOD KUMAR: I introduce the Bill.

15 46 hrs